

Filing returns of magazines

2684: SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is mandatory for weekly, fortnightly and monthly magazines to file return of their papers along with import or purchase of newsprint/newspaper;
- (b) if so, the details in this regard;
- (c) whether several magazine owners have failed to file such returns due to ignorance of such rules; and
- (d) if so, whether Government would relax rules for such publishers to file return for the last three years and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) and (b) Yes, Sir. Every newspaper which imports newsprint has to submit an Annual Return to the Government on import and consumption of newsprint during the last 3 years, duly certified by a Chartered Accountant. When a publication makes request for permission to import newsprint for the next year, the permission application along with a copy of the Annual Return and an affidavit of consumption of both indigenous and imported newsprint for the last 2 years are required to be submitted. A specimen of permission application, Annual Return and affidavit are given in Statement-I, II and III (See below).

(c) It is a fact that many publications do not submit such returns to RNI. However, when a publication applies for permission for import of newsprint, it is mandatory for it to send the Annual Return. In case, it does not submit the Annual Return, Eligibility Certificate permission for import of newsprint is not issued.

(d) There is no proposal under consideration with the government to relax rules for filing the Annual Return.

Statement-I**Application form for import of newsprint**

To,

The Press Registrar,
Office of the Registrar of Newspapers for India,
West Block-8, Wing No. 2, R.K. Puram,
New Delhi-110066.

Sir,

In terms of Government of India, Ministry of Commerce, Gazette Notification No. 24 (RE-96)/92-97, dated 5.3.1997 and the Guidelines issued by the Ministry of Information and Broadcasting under Public Notice No. 601/1/98-Policy, dated

26.03.1998 and Pubic Notice No. 601/1/99-Policy, dated 26.2.1999 regarding above subject, the details of the newspapers/periodicals with RNI are given below :-

I. Details of the Newspaper/Periodical :-

1. Name :
2. Language :
3. Periodicity :
4. Registration Number :
5. Place of Publication (with complete address) :
6. Name of the Publisher :
7. Name of the Owner :

II. The following required documents are also enclosed :-

1. Two copies of the Registration Certificate issued by RNI.
2. A copy of the Annual Statement (duly attested by Notary) for the previous financial year.
3. One specimen issue for each month of the preceding 12 months from the submission of this application.
4. Annual Return in original for import/consumption of newsprint.
5. Affidavit for consumption of newsprint in the last two years In original. You are requested to issue the Eligibility Certificate for the purpose of import of Glazed/Standard newsprint at the earliest.

Yours faithfully,

()

Publisher/Owner

Statement-II

Form of return on purchase and consumption of imported newsprint

1. Name of the Newspaper/Periodical _____
2. Language _____
3. Periodicity _____
4. Circulation _____
5. Average number of pages per issue with paper size _____
6. RNI Registration Number _____
7. Name of the place of Publication (with full postal address) _____
8. Name of the publisher _____
9. Name of the owner _____

10. Period for which the Annual Return related From _____ to _____
11. Details of quantity of newsprint Imported and consumed in MT (During last three years)

| Year | Glazed | | Standard | | Dates of import | |
|------|-----------------|----------------|-----------------|-----------------|-----------------|-----------------|
| | Imported (Mts.) | Value of (Rs.) | Consumed (Mts.) | Imported (Mts.) | Value of (Rs.) | Consumed (Mts.) |
| | | | | | | |
| | | | | | | |
| | | | | | | |

Quantity of newsprint to be imported for _____ years.

(a) Glazed _____ MT.

(b) Standard _____ MT.

Certified that the particulars and information given above are true and correct to the best of my knowledge and belief.

Signature of the Publisher/Owner

Name in Block Letters :

Date :

Place:

Certificate by the Chartered Accountant

Certified that the above return is true and correct to the best of my/our information and according to the explanation given to me/us by furnishing the books of accounts etc. by the publisher of the above noted newspaper/periodical.

Date:

Signature:

Stamp of the Chartered Accountant

1. Number and name of the person who has signed the certificate
2. Registration No.
3. Address

Note: (1) Annual Return shall be certified by the Chartered Accountant in addition to the Publisher/Owner.

(2) Failure to submit the return in time or submission of false

information shall disqualify the newspaper concerned, for future authentication of Certificate of Registration for the purpose of import of newsprint.

Statement-III

Affidavit to be furnished by the publisher/owner while applying for eligibility certificate to import newsprint

STAMP PAPER

AFFIDAVIT

I, _____ Son/Daughter/Wife of
_____ Resident of (address) _____ (language)
Certify that I am the publisher/owner of _____ (place)
of publication with full address)

_____ solemnly affirm and declare that the
consumption of newsprint for the past two years was:

| Year | Indigenous | | Imported | |
|------|------------|--------|----------|--------|
| | Standard | Glazed | Standard | Glazed |

1. That the publication proposes to import _____ M.Ts of
Standard and _____ M.Ts of Glazed newsprint for the current
financial year, i.e., _____

Place _____

Date _____

DEPONENT

VERIFICATION

I solemnly verify that the facts above true and that nothing material has been
concealed.

Place _____

Date _____

DEPONENT

ATTESTED